

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.174/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company		Satish Chandra Lakhotia & Ors. -Versus- A-One Association of Alliance Club & Ors.	
Under Section		210,241, 242 (O & M)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAILENDRA KUMAR TIWARI

RESPONDENT 2,3,4

2. RUPAK GHOSH

Satish Chandra Lakhotia
10.8.17

2. Anirban Ray

P. Sinha

S. Ghosh

I. Sinha

Advocates for petitioners

10.8.17

10-08-2017 – CP No.174/KB/2017 – Satish Chandra Lakhotia & Ors. Vs. A-One Association of Alliance Club & Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the Respondent Nos. 2, 3 and 4 are present.

The Ld. Lawyer of the Respondents submitted that there is bereavement in the family of the Advocate-on-record and he is not in a position to argue the case

In view of such situation, the Ld. Lawyer of the respondents prayed for adjournment.

Heard; the prayer of the respondents is allowed.

Fixing 30-08-2017.

MANORAMA KUMARI
MEMBER(J)